OFFICE OF THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY BILASPUR H.P.
No. DLSA/BLP/NN/Med. Cent/2013Dated Bilaspur, the 20th June, 2019.

OFFICE ORDER

Pursuant to the letter No. 10/LSA/NALSA/Med./Cent./2019-1303-1304 dated 26.4.2019 of the Worthy Member Secretary, H.P. State Legal Services Authority, Shimla, The Pre-Litigation Desk/ Mediation Clinic is by established in the ADR Centre/Mediation Centre, Bilaspur, H.P.

- 1. In the said Clinic, pre-litigation matters shall be dealt with by a Mediator and in case of pending matters, if litigants approach to Mediation Clinic and Mediator finds that the case is fit for mediation, he should advice to the parties to request the concerned Court to refer their case for mediation;
- 2. All 12 Mediators of the Mediation Centre/ADR Centre, Bilaspur on the Panel of Mediation are hereby notified as the Mediators in the Pre-Litigation Desk/ Mediation Clinic;
- 3. The said Clinic shall function under the control of Coordinator, District Mediation Centre, Bilaspur, H.P;
- The Clerk of the District Legal Services Authority, Bilaspur, H.P. is deputed as Clerk of Pre-Litigation Desk/Mediation Clinic to look after the work of Pre-Litigation Desk/ Mediation Clinic;
- 5. The Clerk of District Legal Services Authority, Bilaspur shall maintain records/ registers of Mediation Clinic, separately.

Chairman,
District Legal Services Authority,

Endst. No. DLSA/BLP/NN/Med. Cent/2013-06-52 dated Bilaspur, the 20th June, 2019. Copy forwarded to:-

- 1. The Worthy Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. his letter dated 26.4.2019 for information please;
- 2. The Ld. District and Sessions Judge, Bilaspur, H.P;
- 3. The Ld. Additional District and Sessions Judge, Ghumarwin camp at Bilaspur, H.P.
- 4. The Senior Civil Judge-cum-CJM, Bilaspur, H.P;
- 5. The Senior Civil Judge-cum-ACJM, Ghumarwin;
- 6. The Mobile Traffic Magistrate, Bilaspur, Hamirpur and Una at Bilaspur, H.P.;
- 7. The Civil Judge-cum-JMIC, Bilaspur, H.P;
- 8. The Civil Judge-cum-JMIC, Court No. 2, Ghumarwin;
- 9. The Civil Judge-cum-JMIC, Court No. 2, Ghumarwin; for information and necessary action;
- 10. The President, District /Sub Divisional Bar Association, Bilaspur and Ghumarwin for information;
- 11. S/Sh. Tejasvi Sharma, Ram Rattan Chauhan, Aditya Mohan Kashyap, Vijay Sharma, Babu Ram Thakur, R.S. Parmar, Pawan Chandel, Lekh Ram Bansal, D.S. Rawat, Rajesh Bhardwaj, Ram Lal Bhardwaj, Saravjeet Singh for information;
- 12. Notice Board.

Chairman,

District Legal Services Authority,

Bilaspur, H.P.